

admission stage and will be taken up for consideration shortly. There is no fixed time for the disposal of Appeals under the provisions of this Order.

**Supply of imported palmolein oil to Gujarat**

519. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) the quantum of imported palmolein oil allotted to Gujarat in the current oil year beginning from November 1, 1990 to June 1991 vis-a-vis Maharashtra, Uttar Pradesh and Tamil Nadu during the same period;

(b) the basis on which the allotment is being made to the State; and

(c) whether the Government are taking into account the food habits and the consumption pattern before making the allotment of edible oil to the State?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) During the current oil year beginning from 1st November, 1990 to June, 1991 quantity of imported Palmolein that was allocated to Gujarat vis-a-vis Maharashtra, Uttar Pradesh and Tamil Nadu under PDS is given below:—

(i) Gujarat	14,200 MTs
(ii) Maharashtra	20,600 MTs
(iii) Uttar Pradesh	6,000 MTs
(iv) Tamil Nadu	7.575 MTs

(b) The allocation of imported edible oils to States/UTs is made keeping in view factors, such as, local availability of indigenous oils, realistic demand of the State/UT, availability of imported edible oils with the Government, pace of lifting etc.

(c) Yes, Sir.

**Import/Export of Sugar**

520. SHRI KASHIRAM RANA: Will the Minister of FOOD be pleased to state:

(a) whether the Government have made any allotment of sugar quota on the basis of the tentative population projection as on January 1, 1991 instead of sticking to the old standard of October 1, 1986.

(b) whether there is any proposal under the consideration of the Union Government to import/export sugar in near future;

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) and (c) There is no proposal under consideration for import of sugar in the near future. However, the Government of India has decided to allow export of 5.61 lakh tonnes of sugar this year as per details given below:—

	<i>Lakh tonnes</i>
(i) Commercial Export	5.00
(ii) Export under Preferential quota to USA/EEC	0.25
(iii) Export to Nepal	0.27
(iv) Other Misc. Export	0.09
	5.61

**[Translation]**

**Capacity of TV Relay Station, Surat**

521. SHRI KASHIRAM RANA: Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether the Government propose to increase the capacity of TV Relay Station, Surat (Gujarat) from 100 Watts to one Kilowatt; and

(b) if so, the action taken by the Government in this regard?